

entered Parsee General Hospital Nursing Home for treatment. My doctor has advised me complete rest for three months. So I shall be grateful if you will kindly allow me leave of absence from attending the whole 10th session of Rajya Sabha starting on 16th instant."

Is it the pleasure of the House that permission be granted to Dr. D. H. Variava for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

- (1) BUDGET ESTIMATES OF REVENUE AND EXPENDITURE OF AIR-INDIA INTERNATIONAL CORPORATION FOR 1955-56.
- (2) MINISTRY OF COMMUNICATIONS NOTIFICATION PUBLISHING FURTHER AMENDMENTS TO INDIAN AIR-CRAFT RULES, 1937.

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, I beg to lay on the Table under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954, a copy of the summary of the budget estimates of revenue and expenditure of the Air-India International Corporation for the year 1955-56. [Placed in the Library. See No. S-228/55.]

I beg to lay on the Table, under sub-section (3) of section 5 of the Indian Aircraft Act, 1934, a copy of the Ministry of Communications Notification No. AR/1937(2) F. No. 10-A/16-54, dated the 2nd April 1955, publishing further amendments to the Indian Aircraft Rules, 1937, together with an explanatory note thereto. [Placed in the Library. See No. S-191/55.]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING PREVIOUS SESSIONS.

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each:—

- (i) Statement No. II—Ninth Session, 1955.
- (ii) Statement No. V—Eighth Session, 1954.
- (iii) Statement No. IX—Seventh Session, 1954.
- (iv) Statement No. XV—Sixth Session, 1954.
- (v) Statement No. XVIII—Fifth Session, 1953.
- (vi) Supplementary Statement No. XVIII—Fourth Session, 1953.
- (vii) Supplementary Statement No. XXIII—Third Session, 1953.
- (viii) Statement No. XIX—Second Session, 1952.

[See Appendix X, Annexure Nos. 15 to 22 for (i) to (viii).]

STATEMENT ON FLOOD SITUATION IN ASSAM, BIHAR, WEST BENGAL AND UTTAR PRADESH.

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table a statement on the flood situation in Assam, Bihar, West Bengal and Uttar Pradesh. [Placed in the Library. See No. S-259/55.]

PROF. G. RANGA (Andhra): May I know Sir, whether this House will have an opportunity of discussing this question of the flood situation in